

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH

Company Appeal (AT) (CH) No. 06 of 2021

IN THE MATTER OF:

Netta Shrinivas Zanvar & Anr.

...Appellants

Versus

Nagarjuna Agro Chemicals Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Manoj Manon, Advocate.

For Respondent: Mr. Ratnanko Banerjee, Sr. Advocate with Mr. Nakul Mahota, Mr. K. Gowtham Kumar, Mr. Kanishk Kejriwal, Advocates with Mr. Amit Rajkotia, PCS for R-2 to 4.

ORDER
(Through Virtual Mode)

22.02.2021: Appellants have sent a communication informing that their learned counsel Shri C. Aryama Sundaram, Sr. Advocate leading the Appellants' Counsel is unable to argue the matter as the instructing counsel is undergoing surgery. The Communication is taken on record.

Let the appeal be posted 'for admission (fresh case)' on **2nd March, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

am/gc